

ITEM NO.1

COURT NO.3

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 234/2018

SHANTANU KUMAR & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA 41028/2018 for appropriate orders/directions, I.A. No.88367/2018 for clarification/direction, and I.A. 133637/2018 for intervention/impleadment)

Date : 22-01-2019 The matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Omanakuttan K.K., Adv.
Mr. Govind Jee, Adv.
For Mr. Prashant Bhushan, AOR

For Respondent(s)/ Mr. Tushar Mehta, Ld. SG
Applicant(s) Mr. Vikramjit Banerjee, ASG
Mr. P.K. Dey, Adv.
Mr. Sachin Sharma, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Krishna Dev, AOR

Ms. Pallavi Pratap, AOR
Ms. Prachi Pratap, Adv.
Ms. Neena Singh, Adv.
Mr. Usman Khan, Adv.

Mr. Jagarlamudi, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of Mr. Tushar Mehta, learned Solicitor General appearing for the respondents, list the matter on 29.1.2019.

(SANJAY KUMAR-II)
COURT MASTER (SH)

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR